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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.C.P. NO. 398/92 in
O.A. NO. 16/89

New Delhi this the 28th day of February, 1994

CORAM :

THE HON'BLE MR. JUSTICE B. C. SAKSENA, V.C. (J)
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Kulbhushan Kumar Jain
S/O Late Shri M. L. Jain,
R/O Qtr. No. 3, CPWD Enquiry,
Sector-8, R.K. Puram,
New Delhi - 110022. ... Applicant

By Sr. Advocate Shri M. Chandrasekharan with
Shri A. K. Behra, Advocate

Versus

1. Shri A. N. Shukla,
Chairman, Railway Board,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. Shri Masih-Uz-Zaman,
Secretary, Railway Board,
Ministry of Railways,
Rail Bhawan, New Delhi. ... Respondents

By Advocate Shri P. S. Mahendru

O R D E R (ORAL)

Hon'ble Mr. Justice B. C. Saksena —

Learned counsel for the applicant states that
the orders passed by the Tribunal in the original
application have been complied with by the respondents.
These proceedings are accordingly dropped.

Adige
(S. R. Adige)
Member (A)

B.C.S
(B. C. Saksena)
Vice-Chairman (J)

/as/